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IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

WP No. 49345 of 2025

(NISAR BEG AND OTHERS Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated: 19-12-2025

Shri Narinder Pal Singh Ruprah - Senior Advocate with Shri Rahul Kumar Choudhary - Advocate for petitioners.

Shri Vivek Sharma - Deputy Advocate General for respondents/State.

Issue notice.

Notice is accepted by the learned counsel appearing on behalf of respondents.

List the matter on 08.01.2026.

In the meantime, respondents shall maintain status quo in respect of subject land comprising in the graveyard.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

vibha